

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1919
TO BE ANSWERED ON 07.03.2018

RENAMING OF NARIMAN HOUSE BUILDING

1919. PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any request has been received by the Indian ambassador in Israel that the Nariman House building be registered in the name of Moshe, the child who lost his parents in the Mumbai terror attack;
- (b) if so, the details thereof;
- (c) whether the Government of India has responded to it; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD.)]

(a) to (d) No such request has been received by the Indian Ambassador in Israel.
